renod  (Cumulative)  (Cumulative)    ₹ crore  Per cent  ₹ crore  Per cent    ₹ crore  Per cent  ₹ crore  Per cent    ▲  ▲  ▲  ▲  ▲    ▲  ▲  ▲  ▲  ▲  ▲    ▲  ▲  ▲  ▲  ▲  ▲    ▲  ▲  ▲  ▲  ▲  ▲    ▲  ▲  ▲  ▲  ▲  ▲    ▲  ▲  ▲  ▲  ▲  ▲    ▲  ▲  ▲  ▲  ▲  ▲  ▲    ▲  ▲  ▲  ▲  ▲  ▲  ▲    ▲  ■	Re	porting Format for	Primary Dealer	s declaring Divid	end
Accounting Period*  Net Profit for the Accounting (Cumulative)  Rate of Dividend (Cumulative)  Amount of Dividend (excluding Dividend Tax) (Cumulative)  Payout Ratio (Cumulative)    ₹ crore  Per cent  ₹ crore  Per cent  ₹ crore  Per cent    * - quarter or half year or year ended, as the case may be.  Image: Comparison of the statement for the final dividend declared, details of the interim dividends declared, if any, shall also be included in the statement.    I / We confirm that the guidelines issued by the Bank for declaration of dividend have been complied with while declaring the abovementioned dividend.  Amount of Dividend have been complied with while declaring the abovementioned dividend.	Details o	of dividend declared	during the financ	cial year beginning	on
Accounting Period*  Net Profit for the Accounting Period (Cumulative)  Rate of Dividend (Cumulative)  Dividend (excluding Dividend Tax) (Cumulative)  Payout Ratio (Cumulative)    ₹ crore  Per cent  ₹ crore  Per cent  ₹ crore  Per cent		Name of the Prima	ary Dealer		
Accounting Period*  Ime Accounting Period (Cumulative)  Dividend (Cumulative)  (excluding Dividend Tax) (Cumulative)  Ratio (Cumulative)    ₹ crore  Per cent  ₹ crore  Per cent  ₹ crore  Per cent    * - quarter or half year or year ended, as the case may be.  Image: the statement for the final dividend declared, details of the interim dividends declared, if any, shall also be included in the statement.  Image: the statement for the final dividend declared, details of the interim dividends declared, if any, shall also be included in the statement.    I / We confirm that the guidelines issued by the Bank for declaration of dividend have been complied with while declaring the abovementioned dividend.			Rate of		Pavout
	U	Period		Dividend Tax)	
Note : While submitting the statement for the final dividend declared, details of the interim dividends declared, if any, shall also be included in the statement. I / We confirm that the guidelines issued by the Bank for declaration of dividend have been complied with while declaring the abovementioned dividend. Authorised Signatories	l	₹ crore	Per cent	₹ crore	Per cent
Note : While submitting the statement for the final dividend declared, details of the interim dividends declared, if any, shall also be included in the statement. I / We confirm that the guidelines issued by the Bank for declaration of dividend have been complied with while declaring the abovementioned dividend. Authorised Signatories					
Note : While submitting the statement for the final dividend declared, details of the interim dividends declared, if any, shall also be included in the statement. I / We confirm that the guidelines issued by the Bank for declaration of dividend have been complied with while declaring the abovementioned dividend. Authorised Signatories					
Note : While submitting the statement for the final dividend declared, details of the interim dividends declared, if any, shall also be included in the statement. I / We confirm that the guidelines issued by the Bank for declaration of dividend have been complied with while declaring the abovementioned dividend. Authorised Signatories					
Note : While submitting the statement for the final dividend declared, details of the interim dividends declared, if any, shall also be included in the statement. I / We confirm that the guidelines issued by the Bank for declaration of dividend have been complied with while declaring the abovementioned dividend. Authorised Signatories					
nterim dividends declared, if any, shall also be included in the statement. / We confirm that the guidelines issued by the Bank for declaration of dividend have been complied with while declaring the abovementioned dividend. Authorised Signatories	* - quarter or h	alf year or year ende	ed, as the case n	nay be.	
	nterim dividend	s declared, if any, sh nat the guidelines iss	nall also be includ sued by the Bank	ded in the stateme	nt.
• • • • • • • • • • • • • • • • • • •	Authorised Sign	atories			
	Name :				
Designation : Date :	0				